

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/5081/2025	M/S. ASIAN STEELS VS M/S. HINDUSTAN AERONAUTICS LTD.	SOURAV SUMAN BHUYAN VS	// ()	
2	D-BLAPL/3693/2025	ABHIN BHAINSA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// ()	AOD20220003518C202500009
3	D-BLAPL/3694/2025	SACHIKANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARANGA /437 /2024 ()	AOR20220001297C202500045
4	D-BLAPL/3695/2025	MD NASRUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /214 /2024 ()	AOD20240000364C202500011
5	D-BLAPL/3696/2025	BIPIN KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BRAJARAJNAGAR /68 /2024 ()	AOD20220003518C202500010
6	D-BLAPL/3697/2025	P.KALIA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BALIAPANDA /148 /2024 ()	AOR20220000014C202500004
7	D-BLAPL/3698/2025	RAJ KUMAR BHARATRAM SHARMA @ RAJ KUMAR SHARMA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// ()	AOD20220003518C202500011
8	D-BLAPL/3699/2025	KUNA @ KUNTHA @ GANESH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI /35 /2025 ()	AOD20240000242C202500031
9	D-BLAPL/3701/2025	TIKI @ CHANDAN MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DAS VS	AUL /691 /2024 ()	
10	D-BLAPL/3704/2025	PRASANTA KUMAR BEHERA @ PRASANTA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /225 /2024 ()	
11	D-BLAPL/3705/2025	ASHOK NAIK @ MUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /320 /2023 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/3711/2025	JAYA CHANDRA PANDA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	DIGAPAHANDI /366 /2024 () //	AOD20240000170C202500004
13	D-BLAPL/3713/2025	PREMANANDA NAYAK @ SIPUN VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /39 /2025 () //	
14	D-BLAPL/3714/2025	TUKARAM BIRODAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MOTU /30 /2021 () //	
15	D-BLAPL/3716/2025	PRAKASH BALABANTARAY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /265 /2024 () //	
16	D-BLAPL/3717/2025	DEEPAK DAS PANKA @ PANIKA VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /416 /2020 () //	
17	D-BLAPL/3721/2025	SIBA DIPA @ SHIBA DEEPA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /284 /2018 () //	
18	D-BLAPL/3722/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHU VS STATE OF ODISHA	SUNIL KUMAR DWIVEDY VS	SORO /1087 /2024 () //	
19	D-BLAPL/3726/2025	KALI CHARAN NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	PALLAHARA /267 /2024 () //	
20	D-BLAPL/3727/2025	AFTAB KHAN VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /473 /2024 () //	
21	D-BLAPL/3730/2025	TRUPTIREKHA MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	GOSANINUAGAM /24 /2025 () //	
22	D-BLAPL/3731/2025	MD. ZARAIT VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /473 /2024 () //	
23	D-BLAPL/3733/2025	JULU @ SIDHESWAR BEHERA	HEMANTA KUMAR MOHANTA	BETNOTI /453 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/3734/2025	BINOD PATI @ BINOD KUMAR PATI	HEMANTA KUMAR MOHANTA	BHANJPUR /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/3736/2025	BASISTHA NAG @ BHARAT	TARA PRASAD MOHAPATRA	BELPARA /330 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/3747/2025	KONKAN DAS @ DAS	ASIT KUMAR JENA	MALKANGIRI /711 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/3751/2025	MONOJ DAS	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/3766/2025	DAYANIDHI BANCHHOR	AMITAV TRIPATHY	GHANTAPADA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/3767/2025	BIKASH AMAT	AMITAV TRIPATHY	KANTAMAL /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/3771/2025	PRASANTA KUMAR PATRA	ANITA SAHOO	KHANDAPARA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/3774/2025	SIBANI SANKAR MOHAPATRA	BIKRAM CHANDRA GHADEI	PURI SADAR /398 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/3776/2025	BANTI PRADHAN@KANKADA@SUSANT	BHOKALI SETHI	KABISURYANAGAR /33 /2025	AOR20220002897C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/3777/2025	KULA @ KULAMANI SAHU	BHOJARAJ SETHI	GAISILET /245 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/3778/2025	PRAMILA BHOI@URI	ASUTOSH TRIPATHY	ANGUL SADAR PS /738 /2024	AOR20220001648C202500017
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/3780/2025	STATE OF ODISHA MADAN HARIJAN VS	MANORANJAN PADHY VS	// JEYPORE SADAR /373 /2022 ()	AOD20220003086C202500030
36	D-BLAPL/3781/2025	STATE OF ODISHA SUNIL DORA VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /556 /2024 ()	
37	D-BLAPL/3784/2025	STATE OF ODISHA SHIV SANKAR PRASAD VS	AMLAN MOHANTY VS	// BARBIL /11 /2025 ()	
38	D-BLAPL/3785/2025	STATE OF ODISHA SITARAM KARNA VS	JUGALA KISHORE PANDA VS	// / /0 ()	
39	D-BLAPL/3787/2025	STATE OF ODISHA ASHOK BARAL VS	SAROJ KUMAR PADHI VS	// BALIANTA P.S. /593 /2024 ()	
40	D-BLAPL/3789/2025	STATE OF ODISHA SHIBA MEHER VS	JUGALA KISHORE PANDA VS	// TARBHA /323 /2024 ()	
41	D-BLAPL/3790/2025	STATE OF ODISHA SANGRAM KUMAR SAHOO @ PINKU VS	KULDEEP MOHANTY VS	// UDITNAGAR /13 /2025 ()	AOD20240000012C202500020
42	D-BLAPL/3793/2025	STATE OF ODISHA JASOBANTA RANA VS	GAUTAM CHARAN ROUT VS	// JAGATPUR /650 /2024 ()	
43	D-BLAPL/3796/2025	STATE OF ODISHA RANGALAL PURTY VS	LAXMIDHAR MAHAPATRA VS	// CHANDRASEKHARPUR /77 /2021 ()	
44	D-BLAPL/3799/2025	STATE OF ODISHA SK. AHEBABUR REHMAN VS	LAXMIDHAR MAHAPATRA VS	// CHANDRASEKHARPUR /812 /2024 ()	
45	D-BLAPL/3805/2025	STATE OF ODISHA MUNA PADIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// KALIMELA /261 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/3806/2025	SHASWAT BINAYAK BEHERA VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	PIPLI /239 /2024 () //	
47	D-BLAPL/3807/2025	PADIA SODI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 () //	
48	D-BLAPL/3810/2025	SRIDHAR SWAIN @ SRIDHAR KUMAR SWAIN @ SRIDHAR SWAIN VS STATE OF ODISHA	SRIDHAR SWAIN VS	KENDRAPARA SADAR /644 /2024 () //	
49	D-BLAPL/3811/2025	RAJESH VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BAIDYANATHPUR /403 /2024 () //	
50	D-BLAPL/3813/2025	RAJU NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /375 /2024 () //	
51	D-BLAPL/3814/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-15 /98 /2024 () //	
52	D-BLAPL/3820/2025	SANGRAM KUMAR SAHOO @ PINKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /12 /2025 () //	AOD20240000012C202500021
53	D-BLAPL/3822/2025	GIRIDHARI GOUDA @ GAUDA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PAIKMAL /167 /2024 () //	AOD20240000391C202500009
54	D-BLAPL/3823/2025	RAHUL @ BAKSHISH SINGH MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /336 /2022 () //	
55	D-BLAPL/3825/2025	RUPAN MANDAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	R.UDAYAGIRI /17 /2006 () //	
56	D-BLAPL/3828/2025	BAKULA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /210 /2017 () //	
57	D-BLAPL/3832/2025	JITENDRA KUMAR MAHARANA	JYOTIRMAYA SAHOO	BALUGAON P.S. /8 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/3833/2025	SATYA NARAYAN @ SATYABADI GOUDA	SUJIT KUMAR PATTNAIK	BADABAZAR /430 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/3834/2025	BANSHIDHAR ROUSTRAY	JYOTIRMAYA SAHOO	BANAPUR P.S. /418 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/3835/2025	RUPAN MANDAL	BASANTA KUMAR DAS	R.UDAYAGIRI /16 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/3836/2025	SOUMYA RANJAN DEHURY	LALITENDU BHUYAN	ANANDAPUR /290 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/3837/2025	MD. PARWEJ @ CHINKU	ASOK MOHANTY	PLANTSITE /355 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/3838/2025	SURESH KUMAR SAMANTARAY	ABINASH DAS	LAXMISAGAR P.S. /627 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/3839/2025	BHULEDIYA @ JAYESH KUMAR	NABIN KUMAR DAS	GOPALPUR /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/3840/2025	MANJAR ALI	SUDHANSU SEKHAR DASH	G.R.P.S. /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/3842/2025	DUKHABANDHU MAHAKUD @ ANDA MAHAKUD	BIJAY KUMAR MOHANTY	PATNA /157 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/3843/2025	MD. TAUHID ANSARI	DURGA PRASANNA MISHRA	G.R.P.S.,SAMBALPUR /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/3846/2025	DALESWAR SAHU	SANJIB KUMAR BHANJADEO	DHARMABANDHA PS /99 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/3848/2025	STATE OF ODISHA MANIK MANDAL @ MANIK MONDAL VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
70	D-BLAPL/3849/2025	STATE OF ODISHA SUDAM MAJHI VS	SANJIB KUMAR BHANJADEO VS	// NIRAKARPUR /95 /2023 ()	
71	D-BLAPL/3850/2025	STATE OF ODISHA KHAJUNA @ BHARAT @ SUBHAM NATH VS	KARUNAKAR NAYAK VS	// PURUNABAZAR /196 /2024 ()	
72	D-BLAPL/3851/2025	STATE OF ODISHA THANESWAR VISWAKARMA VS	PRASANTA KUMAR ROUSTRAY VS	// ()	AOD20240000391C202500008
73	D-BLAPL/3853/2025	STATE OF ODISHA REJITI KRISHNA VS	SANJIB KUMAR BHANJADEO VS	// GUNUPUR /98 /2023 ()	
74	D-CMAPL/4958/2025	STATE OF ODISHA RAJANIKANTA PATRA VS	NARESH CHANDRA SAHOO VS	// ()	
75	D-CMP/4878/2025	SARASWATI @ SAROJINI SETHI KESHAB CHANDRA DAS VS	RAMESH CHANDRA MISHRA VS	// ()	AOD20240000522C202500001
76	D-CMP/4941/2025	KESHAB CHANDRA DAS MINATI PRAVA JENA VS	AKSHAYA KUMAR MOHAPATRA VS	// ()	
77	D-CMP/4944/2025	KEDAR GOURA JENA MUSTAK MALLIK VS	SIDHESWAR RATH VS	// ()	
78	D-CMP/4961/2025	SANJIB KUMAR SUBUDHI RAJENDRA PANIGRAHI VS	HIMANSHU BHUSAN DASH VS	// ()	
79	D-CMP/5015/2025	SAILADU RAGHUNATH ADIKANDA NAYAK VS	MRUGANKA MAULI PATNAIK VS	// ()	
		HARIHARA PRADHAN		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/4908/2025	REBATI JANI VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
81	D-CONTC/4910/2025	DHIRENDRA KUMAR MEHER VS TAPAN MAJHI,BLOCK EDUCATION OFFICER,JUNAGARH	ADV. VS	// 0 //	
82	D-CONTC/4913/2025	PRADEEPTA KISHORE NAYAK VS SANTOSH KUMAR ROUT,OES,DISTRICT EDUCATION OFFICER,CUTTACK	UPASANA BAL VS	// 0 //	
83	D-CONTC/4918/2025	SURENDRA SAHOO VS USHA PADHEE,IAS	ADV. VS	// 0 //	
84	D-CONTC/4921/2025	DWITI KRUSHNA LENKA VS SARIKA SADHANGI,BDO ASKA ,CUTTACK	ADV. VS	// 0 //	
85	D-CONTC/4923/2025	SANYASI SAHANI VS SAGRIKA SADHANGI,BDO ASKA,CUTTACK	ADV. VS	// 0 //	
86	D-CONTC/4924/2025	AJIT BISWAL @ AJIT KUMAR BISWAL VS SAGRIKA SADHANGI,BDO ASKA,CUTTACK	ADV. VS	// 0 //	
87	D-CONTC/4938/2025	vyotirmayee nayak VS SALINI PANDIT, I.A.S	ADV. VS	// 0 //	
88	D-CONTC/4940/2025	AMARJYOTI BARIK VS PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //	
89	D-CONTC/4954/2025	JAGADISH CHANDRA MISRA VS SANJUKTA SAHU,ADDL.DIRECTOR OF HEALTH,INTELIGENCE AND VITAL STATISTICS,BBSR,KHURDA	ADV. VS	// 0 //	
90	D-CONTC/4984/2025	HIMANSHU PATEL VS PRATYUSH DEWAKAR,SUPERINTENDENT OFPOLCE SUNDARGARH	ADV. VS	// 0 //	
91	D-CONTC/4989/2025	NIHARIKA MISHRA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUBHA SARMA,IAS		//	
92	D-CONTC/4992/2025	PRASANTA KUMAR BEHERDALAI	ADV.	//	
		VS	VS	()	
		SATYABRATA SAHU,IAS		//	
93	D-CONTC/4996/2025	ANANDA MANJARI BEHERA	ADV	//	AOR20220001535C202500026
		VS	VS	()	
		SASWAT MISHRA,PRINCIPAL SECRETARY , FINANCE DEPTT.		//	
94	D-CONTC/4998/2025	DILLIP KUMAR MOHAPATRA	ADV	//	AOR20220001535C202500025
		VS	VS	()	
		SASWAT MISHRA, PRINCIPAL SECRETARY FINANCE DEPTT.		//	
95	D-CONTC/5018/2025	KALU CHARAN ROUT	ADV.	//	
		VS	VS	()	
		ANNANTA KUMAR NAYAK,DEPUTY REGISTRAR CO-OPERATIVE SOCIETIES,NAYAGARH DIVISION,NAYAGARH			
96	D-CONTC/5023/2025	DR.SUPRIYA DASH	SAMEER KUMAR DAS	//	
		VS	VS	()	
		RENUPRAVA NAYAK,OAS-I,REGISTRAR,ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH,BBSR,KHURDA			
97	D-CONTC/5054/2025	CHANDRAMANI BEHERA	ADV	//	AOR20220004106C202500011
		VS	VS	()	
		SUJAY KUMAR PATI,TAHASILDAR CUTTACK		//	
98	D-CONTC/5065/2025	ROUTU BHUJANGA RAO	KADAR MOHAMMAD	//	
		VS	VS	()	
		BHARAT KUMAR SAHOO,SECRETARY-CUM-CEO,BERHAMPUR CO-OPERATIVE CENTRAL BANK LTD.,GANJAM			
99	D-CRLA/3706/2025	BHANJA@BHANJA KISHORE NAYAK	ARIJEET MISHRA	PATKURA /20 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/3708/2025	SHAKTI @ SHAKTI PRASAD NAIK	PRIYA RANJAN SINGH	DHENKANAL SADAR /814 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/3756/2025	NABAGHANA JENA@HADA	ANIMA KUMARI DEI	BALIKUDA /163 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/3788/2025	CHAITANYA HATI	JAYADEBA BEHERA	DHANUPALI /343 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLA/3829/2025	STATE OF ODISHA RAJENDRA SINGH VS	PRANAB KUMAR DAS VS	// DABUGAM /209 /2024 ()	
104	D-CRLA/3854/2025	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	SATYA RANJAN MULIA VS	// VIGILANCE PS (BERHAMPUR) /2 /2006 ()	
105	D-CRLMA/3803/2025	STATE OF ODISHA(VIG.) KADAMIBINI SAMANTARAY VS	AMLAN SHAKTI PAUL VS	// FATEGARH /85 /2024 ()	
106	D-CRLMA/3844/2025	STATE OF ODISHA BALARAM PANDA VS	ABHILASH MISHRA VS	// BINIKA /332 /2024 ()	
107	D-CRLMC/3718/2025	STATE OF ODISHA KUMUDA SAHU VS	SHYAM SUNDAR CHHUALSINGH VS	// ANGUL TOWN /55 /2000 ()	
108	D-CRLMC/3724/2025	STATE OF ODISHA MANAS KUMAR ROUT VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /360 /2019 ()	
109	D-CRLMC/3725/2025	STATE OF ODISHA BIRANCHI NARAYAN MOHAPATRA VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
110	D-CRLMC/3728/2025	STATE OF ODISHA KALANDI BHOI VS	BISWARANJAN DALAI VS	// SALIPUR /188 /2024 ()	AOR20220003722C202500006
111	D-CRLMC/3729/2025	STATE OF ODISHA ASHA SINGH VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
112	D-CRLMC/3732/2025	REPUBLIC OF INDIA, BBSR BIRANCHI NARAYAN MOHAPATRA VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
113	D-CRLMC/3738/2025	STATE OF ODISHA CHARCHIT MISHRA VS CENTRAL BUREAU OF INVESTIGATION	BISWARANJAN SAHOO VS	// / /0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/3740/2025	ADIKANDA PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	PALLAHARA /52 /2009 () //	
115	D-CRLMC/3743/2025	BISWARANJAN MAHALI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHILA P.S.(BBSR) /32 /2023 () //	
116	D-CRLMC/3745/2025	M.GURUNATH DORA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	RAMBHA (KHALLIKOTE) /111 /2010 () //	
117	D-CRLMC/3746/2025	SREYANSHU MALLICK @ GUDU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	NAUGAON /10 /2024 () //	
118	D-CRLMC/3750/2025	PULIN KUMAR GANTAYAT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CUTTACK SADAR /284 /2022 () //	
119	D-CRLMC/3759/2025	RABI @ RABINDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /105 /2011 () //	AOR20220001631C202500042
120	D-CRLMC/3760/2025	SUBA @ SUBASH GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /65 /2014 () //	AOR20220001631C202500041
121	D-CRLMC/3762/2025	KALIA CHHATRA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /190 /2023 () //	AOR20220001462C202500012
122	D-CRLMC/3768/2025	BALARAM MEHER VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	JUNAGARH /270 /2015 () //	
123	D-CRLMC/3775/2025	NAROTTAM BUDEI @ NARU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /50 /2019 () //	
124	D-CRLMC/3779/2025	ASHOK BEHERA VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	/ /0 () //	
125	D-CRLMC/3783/2025	SITARAM PANIGRAHI	JYOTIRMAYA SAHOO	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/3791/2025	DINESH KUMAR JENA	PRASANTA KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/3798/2025	RAMESH LENKA	PRANAY KUMAR MAHARAJ	FATEGARH /196 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/3800/2025	TUNI SWAIN @ KUNI	PRANAY KUMAR MAHARAJ	ITAMATI /104 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/3847/2025	DIPUNA @ RASHMIRANJAN NATH	ACHYUTANANDA PATTANAİK	NIMAPADA /58 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/3852/2025	JAYAPRAKASH PANI @ JOYPRAKASH PANI	BYOMAKESH TRIPATHY	CDA-II /130 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/3856/2025	MUNA @ RAHUL BISWAL	KASHINATH PATTANAİK	MAHILA P.S. BUXIBAZAR /91 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/3858/2025	NARAYAN CHANDRA DAS	ROHIT RANJAN RAY	KHURDA P.S. /356 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/3794/2025	ANNADA PRAVA RAY	BIJAYINI RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/3795/2025	TUSHIL KUMAR MURMU	MANASH RANJAN SATAPATHY	/ /0	
		VS	VS	()	
		AATISH MOHAPATRA @ PANDA		//	
135	D-CRLMP/3802/2025	PRAVAKAR BEHERA	DILLIP KUMAR RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/3808/2025	BISWAJIT SWAIN	DEBIDUTTA MOHAPATRA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/3841/2025	STATE OF ODISHA SAYAD RASID ALI VS	BHUBANESWAR DASH VS	// /0 ()	
138	D-CRLMP/3857/2025	STATE OF ODISHA RUPALI MAJHI VS	BISWAJIT SAHOO VS	// /0 ()	
139	D-CRLREV/3719/2025	STATE OF ODISHA JINESH@DINESH KUMAR SAHU VS	SHYAM SUNDAR CHHUALSINGH VS	// BANTALA /18 /2019 ()	
140	D-CRLREV/3735/2025	STATE OF ODISHA RANKANATH LENKA VS	DEBASNAN DAS VS	// /0 ()	
141	D-CRLREV/3826/2025	PRABHAT KUMAR BISWAL GADADHAR JENA VS	VIVEKANAND JENA VS	// /0 ()	
142	D-FAO/4893/2025	SNEHALATA SAMAL@JENA BHAGABAN BEHERA VS	PRADEEP KUMAR MISHRA VS	// /0 ()	
143	D-FAO/4912/2025	UNION OF INDIA D.M.,M/S UNITED INDIA INSURANCE CO. LTD.,CUTTACKA	AKASANKAR MISHRA VS	// /0 ()	
144	D-FAO/4969/2025	BANITA SWAIN JYOSTNA SAMANTARAY VS	DURGA PRASAD S.MALLICK VS	// /0 ()	AOD20240000510C202500002
145	D-FAO/5061/2025	RAJANI MULLICK STATE OF ODISHA VS	GAYATRI PATRA,A.S.C VS	// /0 ()	LOD20240000200C202500092
146	D-MACA/4900/2025	RANJIT KUMAR SENAPATI BISHNU CHARAN SARANGI VS	BISHNU BRATA SINGH VS	// /0 ()	
147	D-MACA/4980/2025	PRAKASH CHANDRA NAYAK M/S. ORIENTAL INSURANCE CO. LTD., BBSR VS	AMIT KUMAR NATH VS	// /0 ()	
		AJAY KUMAR PRADHAN		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MACA/5010/2025	NEW INDIA ASSURANCE CO. LTD. VS ANUCHHAYA PADHAN	MAHITOSH SINHA VS	// 0 //	
149	D-MATA/4959/2025	NIKKI DEVI@NIKKI KUMARI VS RAJESH KUMAR@RAJESH KUMAR MANDAL@RAJESH MANDAL	MANAS RANJAN DHAL VS	// 0 //	
150	D-MATA/5013/2025	NIBEDITA JENA @ NAYAK VS PARSURAM NAYAK	LAKSHMAN MISHRA VS	// 0 //	
151	D-MATA/5095/2025	NIHARIKA RAY@MOHANTY VS SANDIP KUMAR RAY	ARUN KUMAR ACHARYA VS	// 0 //	
152	D-MSA/4978/2025	D.N. OXYPARK RESIDENTS WELFARE SOCIETY, KHORRAM VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	ABHIN DAS VS	// 0 //	
153	D-MSA/5050/2025	M/S. Z ESTATES PRIVATE LTD., BBSR VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	ABHINANDAN PRADHAN VS	// 0 //	
154	D-OTAPL/5004/2025	COMMISSIONER OF CGST AND CX, SUNDARGARH VS M/S SWASTIK ISPAT PVT. LTD.,SUNDERGARH	ANAND PRAKASH DAS VS	// 0 //	
155	D-RSA/4936/2025	SATYABADI LENKA VS SUDESHNA SAHU	SOUMYA MISHRA VS	// 0 //	
156	D-RVWPET/4972/2025	JAGANNATH DIXIT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
157	D-RVWPET/5048/2025	GENERAL MANAGER, UPPER INDRAVATI PROJECT, NABESAN VS DALIT KAUR GILL	MAHESAN KANUNGO VS	// 0 //	
158	D-TRP(C)/5079/2025	PRIYADARSHINI NANDY VS ASHISH KUMAR NAYAK	SUKANTA KUMAR NAYAK VS	// 0 //	
159	D-WA/4871/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//	LOD20240000194C202500091

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/4873/2025	CHITTARANJAN PANIGRAHI STATE OF ODISHA	SUBHA BIKASH PANDA, A.G.A.	//	LOD20240000200C202500091
		VS	VS	()	
161	D-WA/4874/2025	MANAS RANJAN BARIK STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000172C202500085
		VS	VS	()	
162	D-WA/4875/2025	SHASHI BHUSAN PADHAN STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	LOD20240000194C202500089
		VS	VS	()	
163	D-WA/4876/2025	ANANDA CHANDRA BHOI BASUDEV SAHOO	SADASIVA PATRA (1)	//	AOD20230000737C202500007
		VS	VS	()	
164	D-WA/4877/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	LOD20240000194C202500090
		VS	VS	()	
165	D-WA/4956/2025	PRAKASHINI PANDA STATE OF ODISHA	UMESH CHANDRA BEHURA	//	LOD20240000194C202500092
		VS	VS	()	
166	D-WA/4957/2025	BIRANCHI KUMAR JENA STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	//	LOD20240000172C202500086
		VS	VS	()	
167	D-WA/4987/2025	PRASANNA KUMAR MOHANTY LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATION	PRASANNA KUMAR JENA	//	
		VS	VS	()	
168	D-WA/5067/2025	STATE OF ODISHA	SASWAT DAS , A.G.A	//	LOD20240000200C202500094
		VS	VS	()	
169	D-WA/5080/2025	KSHETRA MOHAN SAMANTARAY STATE OF ODISHA	SASWAT DAS , A.G.A	//	LOD20240000172C202500088
		VS	VS	()	
170	D-WA/5083/2025	NIRANJAN SAHU STATE OF ODISHA	DEBENDRA KUMAR SAHOO , A.G.A	//	LOD20240000172C202500087
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/5090/2025	BHAGYASHREE CHOUDHURY STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500093
172	D-WA/5092/2025	BAIDHAR BEHERA STATE OF ODISHA VS	DEBENDRA KUMAR SAHOO,A.G.A VS	// // ()	LOD20240000200C202500093
173	D-WP(C)/4864/2025	TRILOCHAN GUNTHA ANIL KUMAR SAHU VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()	AOD20220004450C202500002
174	D-WP(C)/4865/2025	STATE OF ODISHA BISWO BHUSAN SAHOO VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500004
175	D-WP(C)/4866/2025	STATE OF ODISHA DIPTI RANJAN BEHERA VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500005
176	D-WP(C)/4867/2025	STATE OF ODISHA BIRAJA PRASAD BHOI VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500006
177	D-WP(C)/4868/2025	STATE OF ODISHA SRIDHAR DAS VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500008
178	D-WP(C)/4869/2025	STATE OF ODISHA BIMAL KUMAR AGARWALLA VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500007
179	D-WP(C)/4870/2025	STATE OF ODISHA CHANDRAKANTA SAHOO VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500007
180	D-WP(C)/4872/2025 WP(C)/3692/2025	STATE OF ODISHA JACOB VARGHESE VS	P. ANUP DASH VS	// // ()	
181	D-WP(C)/4879/2025	STATE OF ODISHA FAGULAL PADHAN VS	BHARATI DASH VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/4880/2025	SAKTIDHAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202500012
183	D-WP(C)/4881/2025	RANJAN KUMAR DASH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500011
184	D-WP(C)/4882/2025 WP(C)/3702/2025	M/S. SAKTI AGRO CHEMICAL, DHENKANAL VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //	
185	D-WP(C)/4883/2025	DALURAM DEHURY VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
186	D-WP(C)/4884/2025	PRADEEP KUMAR ODDU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/4885/2025 WP(C)/3766/2025	AMODH KUMAR BARDHAN VS MINISTRY OF INFORMATION AND BROADCASTING, GOVT OF INDIA	SUJATA JENA VS	// 0 //	
188	D-WP(C)/4886/2025	RAMA CHANDRA KHAMARI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	
189	D-WP(C)/4887/2025	DINESH RAUDIA VS CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD., SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //	
190	D-WP(C)/4888/2025	NANDA KISHORE BARIK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //	
191	D-WP(C)/4889/2025	SRIKANTA KUMAR SWAIN VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500003
192	D-WP(C)/4890/2025 WP(C)/3743/2025	PURNIMA ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500046
193	D-WP(C)/4891/2025	ARDHENDU PANI	SAILAZA NANDAN DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/4892/2025	LOKANATH BEHERA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/4894/2025	GHASI JOGI	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/4895/2025	ABHINASH DAS @ ABHINASH DASH	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/4896/2025	RAJESH MALLICK	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/4897/2025	JITENDRA PATRA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/4898/2025	ABHINASH DAS @ ABHINASH DASH	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/4899/2025	SHRUTI JENA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/4901/2025	PRANATI PARIDA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/4902/2025	RANJAN KUMAR ROUT @ RANJAN ROUT	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/4903/2025	RAMAKANTA BEHERA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/4904/2025	ASEENA PRADHAN	BIRAJA PRASANNA DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/4905/2025	STATE OF ODISHA SWARNALATA MALLICK VS	BIRAJA PRASANNA DAS VS	// // 0	
206	D-WP(C)/4906/2025	STATE OF ODISHA KRUPASINDHU MUDULI VS	BIRAJA PRASANNA DAS VS	// // 0	
207	D-WP(C)/4907/2025	STATE OF ODISHA PETTY OFFICER BIJOYANANDA BEHERA RETD VS	SAMARENDRA BEURA VS	// // 0	AOR20220001771C202500001
208	D-WP(C)/4909/2025	UNION OF INDIA PRAVAT KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0	
209	D-WP(C)/4911/2025	STATE OF ODISHA ANNAPURNA SAHU VS	BIRAJA PRASANNA DAS VS	// // 0	
210	D-WP(C)/4914/2025	STATE OF ODISHA SAGAR KUMAR PANIGRAHI VS	PAMI RATH VS	// // 0	
211	D-WP(C)/4915/2025	STATE OF ODISHA RABI SANKAR SAHU VS	TIKERAM MEHER VS	// // 0	
212	D-WP(C)/4916/2025	STATE OF ODISHA SUNAKAR ADHIKARI VS	GANESH PRASAD SAMAL VS	// // 0	
213	D-WP(C)/4917/2025	STATE OF ODISHA JAYANTI BISWAL VS	BIRAJA PRASANNA DAS VS	// // 0	
214	D-WP(C)/4919/2025	STATE OF ODISHA ALOK KUMAR BISOYI VS	PAMI RATH VS	// // 0	
215	D-WP(C)/4920/2025	STATE OF ODISHA M/S MAYURBHANJ CENTRAL COOPERATIVE BANK VS ASST COMMISSIONER CENTRAL GST AND CENTRAL EXCISE	KAMINI SAHOO VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/4922/2025	SUKANTA DHALA @ DHAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
217	D-WP(C)/4925/2025	DINDAYAL SAHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
218	D-WP(C)/4926/2025	BAISHNAB DAS VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
219	D-WP(C)/4927/2025	JHARANARANI PARIDA @ DR.JHARANA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
220	D-WP(C)/4928/2025	RABINDRA KUMAR BISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
221	D-WP(C)/4929/2025	PRAKASH CHANDRA SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
222	D-WP(C)/4930/2025	PRADEEP KUMAR REDDY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
223	D-WP(C)/4931/2025	MANOJ KUMAR MUDULI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
224	D-WP(C)/4932/2025	ARTATRANA SUKLA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
225	D-WP(C)/4933/2025	BANITA JHANKAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
226	D-WP(C)/4934/2025	JAGANNATH SAHOO VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //	
227	D-WP(C)/4935/2025	SHANTI MANJARI DEI	MILAN KANUNGO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/4937/2025	SHIBASANKAR SARKAR @ SHIBA SANKAR SARKAR	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/4939/2025	BIBHUTI BHUSHAN GURU	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/4942/2025	KSHETRABASI NAYAK	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	0	
		CHIEF MANAGER CUM AUTHORISED OFFICER, BANK OF INDIA		//	
231	D-WP(C)/4943/2025	KAMALINI SENAPATI	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
232	D-WP(C)/4945/2025	GOURI SANKAR BEHERA	SATYABRATA SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/4946/2025	KAMALINI SENAPATI	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
234	D-WP(C)/4947/2025	SUJIT KUMAR MOHANTY	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		BOARD OF SECONDARY EDUCATION ODISHA, CUTTACK		//	
235	D-WP(C)/4948/2025	SANGITA DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/4949/2025	KAMALINI SENAPATI	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
237	D-WP(C)/4950/2025	PARBATI SETHI	NIRANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/4951/2025	JAYANTI BESAN	SIDHARTHA MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/4952/2025	STATE OF ODISHA KAMALINI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// // 0 //	
240	D-WP(C)/4953/2025	LAXMI GANDHA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
241	D-WP(C)/4955/2025	RAMALATA NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	
242	D-WP(C)/4960/2025	EPILI TRINATH @ IPILI TRINATH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
243	D-WP(C)/4962/2025 WP(C)/3749/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //	
244	D-WP(C)/4963/2025	JANI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //	
245	D-WP(C)/4964/2025 WP(C)/3786/2025	MOHAMMED AKIQUE VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
246	D-WP(C)/4965/2025	SUPRAVA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
247	D-WP(C)/4966/2025	JANI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //	
248	D-WP(C)/4967/2025	MR.RAJIB LOCHAN SAHOO VS THE DEPUTY GENERAL MANAGER CUM ZONAL MANAGER, UCO BANK, BBSR	MANOJA KUMAR KHUNTIA VS	// 0 //	
249	D-WP(C)/4968/2025	PURNIMA NAIK VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/4970/2025	MANAMATI PUJARI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500010
251	D-WP(C)/4971/2025	MANAGING COMMITTEE OF BERHAMPUR HIGH SCHOOL, VS STATE OF ODISHA	HODASHURCHANDRA MOHANTY VS	// 0 //	
252	D-WP(C)/4973/2025	M/S. KCS PVT. LTD, SUNDERGARH VS CHIEF MANAGER CUM A.O., UCO BANK, ROURKELA MAIN BRANCH	SUVENDU KUMAR RAY VS	// 0 //	
253	D-WP(C)/4974/2025	RASHMIREKHA MAJHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500009
254	D-WP(C)/4975/2025	M/S. B.B.INFRA SOLUTION PRIVATE LIMITED, BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	
255	D-WP(C)/4976/2025	SAMBHU SINGH VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
256	D-WP(C)/4977/2025	GEETA SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
257	D-WP(C)/4979/2025	SUBHASHREE SUCHISMITA @ SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR, OPTCL., BBSR	PRASANTA KUMAR JENA VS	// 0 //	
258	D-WP(C)/4981/2025	SRIKANTA ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
259	D-WP(C)/4982/2025	DR.NARASINGHA BARIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
260	D-WP(C)/4983/2025	GOBARDHAN PARAJA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500029
261	D-WP(C)/4985/2025	RAMAKANTA SAHU	SOURAV DAS	//	

ORISSA HIGH COURT**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/4986/2025	JOGESWAR BALIARSINGH	SUBHENDU KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/4988/2025	PANU CHARAN JENA	LAMBODOR ACHARI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/4990/2025	GAYATRI NANDA	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/4991/2025	TINI JENA	LALIT SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/4993/2025	SUSHOBHAN MISHRA	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/4994/2025	MANORANJAN PANDIT	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/4995/2025	GAYATRI NANDA	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/4997/2025	PINKINI RATH	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/4999/2025	RASHMI PRAVA MOHANTY	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/5000/2025	TAPAN MEHER	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/5001/2025	M/S. NEW PRINCE RESTAURANT, BERHAMPUR	KOUSIK ANANDA GURU	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/5002/2025	STATE OF ODISHA SAROJINI SATPATHY VS	BISWAJIT NAYAK VS	// // 0	
274	D-WP(C)/5003/2025	STATE OF ODISHA L. KAMESWAR RAO VS	ALOK KUMAR PANDA VS	// // 0	
275	D-WP(C)/5005/2025	STATE OF ODISHA DAMBARUDHAR MOHANTA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
276	D-WP(C)/5006/2025	STATE OF ODISHA M/S.ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED VS	PRANANT KISHORE THAKUR (D.D.O.) BBSR VS	// // 0	
277	D-WP(C)/5007/2025	ADDITIONAL COMMISSIONER OF GST AND CE, BBSR M/S OCL IRON AND STEELS LTD., KOLKATA VS	PARTHA MUKHERJI VS	// // 0	
278	D-WP(C)/5008/2025	UNION OF INDIA SARAT KUMAR UPADHYAYA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
279	D-WP(C)/5009/2025	STATE OF ODISHA JYOSNARANI DAS VS	NIHAL RATH VS	// // 0	
280	D-WP(C)/5011/2025	STATE OF ODISHA SANJULATA @ SANJURANI DASADHIKARI VS	AKSHAYA KUMAR NAYAK VS	// // 0	
281	D-WP(C)/5012/2025	DIRECTOR OF ELEMENTARY EDUCATION SAMBHUPANI DIGAL VS	ANIMA KUMARI DEI VS	// // 0	
282	D-WP(C)/5014/2025	STATE OF ORISSA SUBHRANSU SEKHAR MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
283	D-WP(C)/5016/2025	STATE OF ODISHA SIBA NARAYAN SAHOO VS	NIHAL RATH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/5017/2025	SHANTISENA PUBLICATIONS, JAGATSINGHPUR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/5019/2025	RABINDRA KUMAR PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
286	D-WP(C)/5020/2025	GEETA RATH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
287	D-WP(C)/5021/2025	BINOD BIHARI DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
288	D-WP(C)/5022/2025	SARAT KUMAR MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
289	D-WP(C)/5024/2025	DR. KHARAVELA MAHANTY VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //	
290	D-WP(C)/5025/2025	JIBARDHAN PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
291	D-WP(C)/5026/2025	MANJULATA MALLIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
292	D-WP(C)/5027/2025	NALINI PANDA VS THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 0 //	
293	D-WP(C)/5028/2025	KISHOR KUMAR KHAMARI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
294	D-WP(C)/5029/2025	ARPITA SAHOO VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
295	D-WP(C)/5030/2025	GAYADHAR SAHU	RANJIT SAMAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/5031/2025	JEMAMANI SAHOO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		COMMISSIONER CUM SECY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION DEPT, BBSR			
297	D-WP(C)/5032/2025	M/S MERICA AGRO PRODUCTS PVT. LTD., BBSR	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		BANK OF BARODA, GANGANAGAR BRANCH, BBSR		//	
298	D-WP(C)/5033/2025	BHAJAGOBINDA MADHUAL	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES		//	
299	D-WP(C)/5034/2025	ARUNIMA SAMANTRAY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/5035/2025	SUBAL CHANDRA NAYAK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/5036/2025	MAA KALIJAI MOTOR DANGA MALIKA SANGHA, A	BHARISABORDHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/5037/2025	ABHISEK SHARMA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/5038/2025	PARESH KUMAR RAY	AZRA JAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/5039/2025	RITA MALIK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/5040/2025	BESI MOHAN RAO	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
306	D-WP(C)/5041/2025	CHARULATA DALEI	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/5042/2025	STATE OF ODISHA DASARATHA OJHA VS	GYANESWAR SATPATHY VS	// // 0	
308	D-WP(C)/5043/2025	STATE OF ODISHA ARUN KUMAR SAHOO VS	JANMEJAYA KATIKIA VS	// // 0	
309	D-WP(C)/5044/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECTRICAL) IN-CHARGE, PEASANDA, BALANGIR TRIPADHY VS	PRASANTA KUMAR TRIPADHY VS	// // 0	
310	D-WP(C)/5045/2025	BASANTA TOPPO PRADIP KUMAR DAS VS	SURENDRA KUMAR GARTIA VS	// // 0	
311	D-WP(C)/5046/2025	STATE OF ODISHA KAUSHALYA SAHANI VS	PABITRA KUMAR BEHERA VS	// // 0	
312	D-WP(C)/5047/2025	STATE OF ODISHA G.RAMESH VS	MIHIR KUMAR DASH VS	// // 0	
313	D-WP(C)/5049/2025	STATE OF ODISHA M/S PRADEEP KUMAR DAS, BALANGIR VS	ABHILASH MISHRA VS	// // 0	
314	D-WP(C)/5051/2025	THE COMNR COMMERCIAL TAX, GOODS AND SERVICES TAX, BANIJYAKAR BHAWAN, CUTTACK M/S. PRADEEP KUMAR DAS, BALANGIR VS	ABHILASH MISHRA VS	// // 0	
315	D-WP(C)/5052/2025	STATE OF ODISHA NIRAKAR PRADHAN VS	PRADEEP KUMAR ROUT VS	// // 0	
316	D-WP(C)/5053/2025	STATE OF ODISHA JAYASMITA DAS VS	BHUBANESWAR DASH VS	// // 0	
317	D-WP(C)/5055/2025	STATE OF ODISHA MAHODADHI BUILDERS PVT. LTD, BBSR VS	SURYAKANTA DASH VS	// // 0	
		SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/5056/2025	PRAHALLAD ROURAY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //	AOD20220003081C202500003
319	D-WP(C)/5057/2025	M/S. PRADEEP KUMAR DAS, BALANGIR VS THE COMNR COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T.), BANIJYAKAR BHAWAN, CUTTACK	ABHILASH MISHRA VS	// ()	
320	D-WP(C)/5058/2025	CHITTARANJAN ACHARYA VS ACCOUNTANT GENERAL, A AND E, ODISHA	RANJIT MOHANTY VS	// () //	AOD20240000639C202500007
321	D-WP(C)/5059/2025	ABDUL JABBAR KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	
322	D-WP(C)/5060/2025	NAROTTAM NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //	AOD20220003081C202500004
323	D-WP(C)/5062/2025	GOURI SANKAR MISHAR VS STATE OF ODISHA	MANOJ VERMA VS	// () //	
324	D-WP(C)/5063/2025	ASHUTOSH DAS VS STATE OF ORISSA	MANOJ VERMA VS	// () //	
325	D-WP(C)/5064/2025	HEMANTA PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //	
326	D-WP(C)/5066/2025	M/S. JAGANNAT STEEL FURNITURE, CUTTACK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK	KAJAL SAHOO VS	// () //	
327	D-WP(C)/5068/2025	RANJIB BISWAL VS TP CENTRAL ODISHA DISTRIBUTION LIMITED	BISWAJIT NAYAK VS	// () //	
328	D-WP(C)/5069/2025	HARISH @ GIRISH CHANDRA BEHERA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// () //	
329	D-WP(C)/5070/2025	M/S. BIJAYA KUMAR PARIDA, JAJPUR	KAJAL SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ADDITIONAL CT AND GST OFFICER, JAJPUR		//	
330	D-WP(C)/5071/2025	SUNIL KUMAR BHALOTIA	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED		//	
331	D-WP(C)/5072/2025	M/S MAYURBHANJ CENTRAL COOPERATIVE BANK KAMPILABARIPADA BRANCH	KAMNEDABARIPADA	//	
		VS	VS	0	
		ASSISTANT COMNR, CENTRAL GST AND CENTRAL EXCISE, KEONJHAR DIVISION		//	
332	D-WP(C)/5073/2025	KISHORE CHANDRA AGRAWAL	SAURAV TIBREWAL	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
333	D-WP(C)/5074/2025	M/S. JAGABANDHU ENTERPRISES PVT. LTD, BBSR	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/5075/2025	BISWAJIT SAMANTRAY	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED		//	
335	D-WP(C)/5076/2025	RANJIB BISWAL	BISWAJIT NAYAK	//	
		VS	VS	0	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED		//	
336	D-WP(C)/5077/2025	KANHU CHARAN PARIDA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500008
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/5078/2025	SANJUKATA PANDA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/5082/2025	TERESHA EKKA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/5084/2025	SADASHIBA SENAPATI	KABIRAJ PRADHAN	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, BBSR		//	
340	D-WP(C)/5085/2025	BIRANCHI NARAYAN PRUSTY	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/5086/2025	STATE OF ODISHA MUKTA JANI VS	DIPTI RANJAN BHOKTA VS	// // 0	
342	D-WP(C)/5087/2025	STATE OF ODISHA DINABANDHU BEHERA VS	PRAKASH RANJAN BARIK VS	// // 0	
343	D-WP(C)/5088/2025	STATE OF ODISHA NAMITA PATHJOSHI VS	DIPTI RANJAN BHOKTA VS	// // 0	
344	D-WP(C)/5089/2025	STATE OF ODISHA EXECUTIVE DIRECTOR (KORAPUT), HINDUSTAN AERONAUTICALS LTD, KORAPUT VS	RODHYAGSANTA KORSAPUT VS	// // 0	
345	D-WP(C)/5091/2025	LABOUR ENFORCEMENT OFFICER, TITILAGARH, BOLANGIR SADASIVA PANDA VS	NIRANJAN LENKA VS	// // 0	
346	D-WP(C)/5093/2025	STATE OF ODISHA S.BHASKAR RAO VS	BRAJA MOHAN SARANGI VS	// // 0	
347	D-WP(C)/5094/2025	REGIONAL TRANSPORT OFFICER, JHARSUGUDA PRADEEPTA KUMAR DASH VS	AMIYA KUMAR CHHATOI VS	// // 0	
348	D-WP(C)/5096/2025	STATE OF ODISHA JOGESWAR BEHERA @ BARIK VS	BIBHU PRASAD PANDA VS	// // 0	
349	D-WP(C)/5097/2025	MAHANADI COALFIELDS LIMITED, TALCHER KALPANA JANI VS	DIPTI RANJAN BHOKTA VS	// // 0	
350	D-WP(C)/5098/2025	STATE OF ODISHA PRADEEPTA KUMAR DASH VS	AMIYA KUMAR CHHATOI VS	// // 0	
351	D-WP(C)/5099/2025	STATE OF ODISHA SATYARANJAN BARIK VS	BRAJA MOHAN SARANGI VS	// // 0	
		STATE HEAD, TATA MOTOR FINANCE LTD, BBSR		//	

ORISSA HIGH COURT**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/5100/2025	SUSHILA HIAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
353	D-WP(C)/5101/2025	BANAJA MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
354	D-WP(C)/5102/2025	KARTIKESWAR BANUA VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //	
355	D-WP(C)/5103/2025	MUGEISWAR MAHADEB VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
356	D-WP(C)/5104/2025	ARUN KUMAR ROUT VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
357	D-WP(C)/5105/2025	MUGEISWAR MAHADEB VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
358	D-WP(C)/5106/2025	FAKIRA CHARAN SETHI VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
359	D-WP(C)/5107/2025	BABAJI CHARAN OJHA VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
360	D-WP(C)/5108/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
361	D-WP(C)/5109/2025	ANANTA PRASAD MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
362	D-WP(C)/5110/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //	
363	D-ABLAPL/3700/2025	BASANTA SWAIN	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /24 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/3702/2025	BABULI MALIK	SURESH KUMAR JENA	KUAKHIA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/3703/2025	AMAN MAHANTO	SURESH KUMAR JENA	RAJGANGPUR /47 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/3707/2025	SULI NAIK	SATYAJIT MOHAPATRA (2)	BHADRAK RURAL /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/3709/2025	SIDHANT KUMAR DUTT	LALATENDU DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/3710/2025	PRIYABRATA MOHANTY	LALATENDU DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/3712/2025	SARATA CHANDRA MAHARANA	SARAT CHANDRA MEKAP	PURUNAKATAK /77 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/3715/2025	DIPTI RANJAN PRADHAN	ALOK KUMAR MOHAPATRA	KHUNTUNI /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/3720/2025	ARJUN MAJHI	SANGRAM KESHARI ROUT	BORIGUMMA /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/3723/2025	MIRA SUNA	AJIT KUMAR RAUT	BRAJARAJNAGAR /310 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/3737/2025	KANHU DAS @ KANHU CHARAN DAS	SATYA NARAYAN MISHRA 4	MARINE KASIA /52 /2023	AOR20220001615C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/3739/2025	UTTAM MAJHI	SATYA NARAYAN MISHRA 4	MARINE KASIA /97 /2024	AOR20220001615C202500017
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/3741/2025	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	NIRANJAN MAHARANA VS	// / /0 ()	
376	D-ABLAPL/3742/2025	STATE OF ODISHA KALYAN PATRA VS	BISWARANJAN DALAI VS	// BALIKUDA /43 /2025 ()	AOR20220003722C202500007
377	D-ABLAPL/3744/2025	STATE OF ODISHA NRUSHINGA BHAINSAI VS	DEBABRATA DASH VS	// DHARAMGARH /140 /2024 ()	
378	D-ABLAPL/3748/2025	STATE OF ODISHA SANJAYA SAHU @ SANJAYA KUMAR SAHU VS	SOUBHAGYA KUMAR DASH VS	// PADMAPUR /19 /2019 ()	AOR20220001631C202500040
379	D-ABLAPL/3749/2025	STATE OF ODISHA JANMEJAY KUMAR BEHERA VS	SURYAKANTA DWIBEDI VS	// BARIPADA TOWN /78 /2025 ()	
380	D-ABLAPL/3752/2025	STATE OF ODISHA BAPUNI @ BHABESWAR JENA @ BAPUNI JENA VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
381	D-ABLAPL/3753/2025	STATE OF ODISHA BHUBAN @ BHUBANESWAR MAJHI VS	TARA PRASAD MOHAPATRA VS	// / /0 ()	
382	D-ABLAPL/3754/2025	STATE OF ODISHA NARAHARI NAIK VS	RAJIV KUMAR MAHANTA VS	// BAMBARI /193 /2023 ()	AOR20220001662C202500002
383	D-ABLAPL/3755/2025	STATE OF ODISHA REEMARANI ROUT@RIMARANI ROUT VS	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /34 /2025 ()	AOR20220001631C202500038
384	D-ABLAPL/3757/2025	STATE OF ODISHA JAGADISH ORAM VS	PRABIN DAS VS	// BONAI /16 /2025 ()	
385	D-ABLAPL/3758/2025	STATE OF ODISHA AJHARUDDIN KHAN VS STATE OF ODISHA	MANORANJAN DAS VS	// CUTTACK SADAR /481 /2021 ()	AOR20220000053C202500011

ORISSA HIGH COURT**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/3761/2025	MUNA MAHANTA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //	
387	D-ABLAPL/3763/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //	
388	D-ABLAPL/3764/2025	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //	
389	D-ABLAPL/3765/2025	SWADHIN KUMAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	BONAI /16 /2025 () //	
390	D-ABLAPL/3769/2025	RAJU TANDIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /14 /2025 () //	
391	D-ABLAPL/3770/2025	KALANDI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /36 /2025 () //	
392	D-ABLAPL/3772/2025	JITAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /464 /2023 () //	
393	D-ABLAPL/3773/2025	NARESH DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	PURUNAKOTE /93 /2024 () //	
394	D-ABLAPL/3782/2025	KISHOR KUMAR TANDI @ KISHOR TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SINAPALI /23 /2025 () //	
395	D-ABLAPL/3786/2025	TUKUNA MALLIK@PUPUNA MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /227 /2023 () //	
396	D-ABLAPL/3792/2025	MUNSIRAM BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /349 /2024 () //	
397	D-ABLAPL/3797/2025	JAGADISH MAJHI	SUSHANTA KUMAR JOSHI	TUREIKELA /7 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :04/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/3801/2025	CHANCHAL SABAR	SUSHANTA KUMAR JOSHI	TUREIKELA /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/3804/2025	SUNITA KUMARI SAHU @ SUNITA SAHU	JYOTIRMAYA SAHOO	POLASARA PS /796 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/3809/2025	SOBHAN KUMAR PATTNAIK @ SOBHAN KUMAR PATTNAIK	JYOTIRMAYA SAHOO	NIMAKHANDI /301 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/3812/2025	MIKU GOUDA	JYOTIRMAYA SAHOO	HINJILI /970 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/3815/2025	MUNA BEHERA	CHIRANJIB ROUT	N.T.P.C. /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/3816/2025	PADMA CHARAN SAHU @ PADMA SAHOO	JYOTIRMAYA SAHOO	TANGI (KHURDA) /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/3817/2025	MD. JAYDUL KHAN @ JAHEDEL	SWARAJ PATEL	SUNDARGARH TOWN /31 /2025	AOR20220000246C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/3818/2025	DURYODHAN RANA	SAROJ KUMAR MISHRA	GHANTAPADA /158 /2024	AOD20240000678C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/3819/2025	SURESH CHANDRA SAHU	KSHETRABASI MOHANTY	PUINTALA /91 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/3821/2025	SANKAR BISWAL @ SHANKAR BISWAL	JYOTIRMAYA SAHOO	BALUGAON P.S. /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/3824/2025	BISWA MOHAN DAS @ MILAN	MOHENDRA DALAI	CUTTACK SADAR /68 /2025	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :04/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/3827/2025	STATE OF ODISHA SRUJAN @ SUJAN BEHERA VS	AMLAN SHAKTI PAUL VS	// Maitri Vihar PS /2 /2025 ()	
410	D-ABLAPL/3830/2025	STATE OF ODISHA JADABANANDA MALLICK VS	BIPIN KUMAR NAYAK VS	// PIPLI /34 /2025 ()	
411	D-ABLAPL/3831/2025	STATE OF ODISHA JYOTIRANJAN NAYAK @ BHAGU NAYAK VS	SASHIBHUSAN DAS VS	// BONTH /155 /2024 ()	
412	D-ABLAPL/3845/2025	STATE OF ODISHA JAYANTA MAHAKUL @ JAYATA MAHAKUL VS	SATYAJIT MOHAPATRA VS	// KHANTAPADA /32 /2025 ()	
413	D-ABLAPL/3855/2025	STATE OF ODISHA HIMANSHU SEKHAR BARIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// RARUAN /14 /2025 () //	